

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 2nd MAY, 2024, 10:30 A.M.

CP/20/GB/2023

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Laxmi Narayan Sogani 2. Sumit Kumar Sogani, 3. Sumit Kumar Sogani & Sons (HUF) Vs Balaji Candles Pvt. Ltd. 2. Lucy Sawkmie, 3. Manoranjan Deka, 4. The Registrar of Companies, NER, 5. Jhon Nongrum.
Under Section	U/s 241 - 242 of Companies Act, 2013

For Petitioner (s) : Mr. S. Sancheti, Adv.

For Respondent (s) : Mr. Y. Dalmia, Adv, R-1 & R-3.

ORDER

Ld. Counsel Mr. S. Sancheti appears on behalf of the petitioner. Ld. Counsel Mr. Y. Dalmia appears on behalf of R-1 and R-3 and states that in terms of orders of this Tribunal dated 26.03.2024, they have filed their reply affidavit with a delay condone petition and also undertakes to serve a copy of the application by E-mail to the counsel on record for the petitioner during the course of the day, today itself. Further, states that hard copy of the same has also been sent to him by speed-post. Reply of R-2 has been filed but there is no representation for R-2 today. R-4 is also not present. R-5 has already been set *ex-parte*.

List for arguments on **29.05.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)